

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 118 of 2013 &
IA-186 of 2013**

Dated : 4th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma**

**Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R.15
Mr. Sachin Datta
Mr. Vineet Tayal for R.1**

ORDER

We have heard the learned counsel for the Commission.

Post the matter for the reply submissions of other Respondents on

04.04.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt